



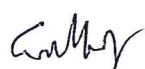
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/173/2016  
PETITION NUMBER : CP/3/2016  
NAME OF THE PETITIONER(S) : ARAVIND NADATHUR  
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	G. Sivashankaran & G. Akila.	Counsel to Petitioners	
2.	K. JAYABAR Advocate Commissioner	Advocate Commissioner to Respondent	
3.	S.V. RAMAKRISHNA G.V. MOHAN KUMAR	Counsel for R2	

**ORDER**

Counsels for both the parties are present and prayed for time to submit the report of the Advocate Commissioner. At request, time is enlarged. Put up on **18.12.2017 at 10.30 A.M.**

-sd-  
MEMBER (TECHNICAL)  
ghk

-sd-  
MEMBER (JUDICIAL)